## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A1. ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Parties
	CP 100/07	TP 07/16	Hearing	397 398	Bruzzo and Anr. Vs Giltech International Pvt. Ltd.
SL.NO. NAME (IN CAPITAL)			ITAL)	DESIGNATION	
&					
PHONE NUMBER				REPRESENTATION TO WHOM SIGNATURE	
w. *				(Petitioner	Respondent)
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Respondent Comment of Sumar S

LIMAN (COHIKENDRA)

NO-5 Sumar S 9845397583 62777

B.

Counsel for petitioner is present. Counsels for R-1 and R-5 are present. Counsel for petitioner and counsel for respondents reported that the matter is settled between the parties and the counsel for petitioner requested time to file a memo to that effect.

Posted to 31.03.2017.

MEMBER (T)